## NATIONAL COMPANY LAW TRIBUNAL SMY LO. BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/106/(IB)/2017

NAME OF THE PETITIONERS

: KOVIL NAGARAM BENEFIT FUND LTD

NAME OF THE RESPONDENT

: ROC CHENNAI

UNDER SECTION

: 252(3)

S.No.	Name (in Capital)	Represented by	Signature
1.	THAMIZH UANAN	े १८५	Q. Km
		Dr. Rol	-au D

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## **ORDER**

PCS representing the applicant company present. Dy. Registrar of Companies present and filed report. Time extended at request for hearing. Put up on 09.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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